Seventeenth Loksabha

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Title: Need to provide financial assistance to Kerala to rebuild the infrastructure and provide relief and rehabilitation to people affected due to floods in recent years-laid.

ADV. A.M. ARIFF (ALAPPUZHA): Kerala has faced two massive floods in the recent years. After the first flood the Kerala State had asked for a financial assistance of Rs. 2600 crores. The Centre has not given sufficient amount and also did not permit the State to accept the aid from foreign countries. The Central Government has not allocated a single penny for the second flood while the state has asked for a financial support of Rs. 2101.88 crores. After the first flood in 2018, State Government had started the process of rebuilding the infrastructure destroyed in the massive flood in 2018. Unfortunately, in 2019 another flood occurred and 121 people died due to the floods across the state. Over 2 lakh people have been directly affected. As per the report by the World Bank and agencies under United Nations, Kerala requires Rs 31,00 crore for rebuilding the State. I urge the Central Government to allocate more funds to Kerala State.